GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO.462 ANSWERED ON 09.12.2022

PARAMETERS FOR CONSTRUCTION OF OVERBRIDGES

462 # DR. KIRODI LAL MEENA:

Will the Minister of RAILWAYS be pleased to state:

- (a) parameters fixed by Railways for construction of overbridges, underpasses and crossings for smooth movement of traffic;
- (b) details of proposed bridges and underground passes to be constructed in Rajasthan, place and district-wise;
- (c) whether Railways have received the proposals from Government of Rajasthan for approval of said construction in districts of Dausa and Alwar, if so, details thereof;
- (d) number of overbridges and underpasses sanctioned in Jaipur Division of North Western Railway (NWR) during the last five years; and
- (e) whether any proposal to construct overbridge or underpass at Bandikui is under consideration?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a): Proposals for construction of Road Over Bridge/Road Under Bridge (ROB/RUB) are considered as per technical feasibility under following two categories:
- (i) In lieu of a level crossing to provide a safer arrangement for crossing road traffic across railway line.
- (ii) At new location (where no level crossing exists) required due to planning of road authorities/ municipalities, state government, MORTH, NHAI etc.

All proposals under category (i) above are considered as per the relevant policy of Railways, state government under following criteria:

Generally Construction of ROB is considered for eliminating those level crossings with high TVUs (Train Vehicle Units) and construction of RUBs considered for eliminating those level crossings with low TVU. (TVU above 1 lakhs is considered as high.) All proposals under category (ii) above are considered as per requirement of State Govt./Sponsoring agency for ROB/RUB at their own cost as deposit work and schemes of road traffic movement without adversely impacting railway operations and its future needs. ROB/RUB in lieu of level crossings in many cases can be provided with footpaths also, subject to feasibility.

- (b): In Rajasthan, 108 ROBs and 974 RUBs have been sanctioned, out of which 23 ROBs and 594 RUBs have already been completed and 22 ROBs and 19 RUB are in progress. Balance 63 ROB & 361 RUB works are in different stages of planning.
- (c): Yes, Sir. 02 Nos. of proposal for construction of ROB in lieu of ((i) LC No. 86 at Km. 38/9-39/0 on Rewari-Jaipur section and (ii) LC No. 111A at Km. 69/7-8 on Rewari-Jaipur section) on cost sharing basis in Alwar District have been received from Govt. of Rajasthan. No proposal has been received for Dausa District.
- (d): 07 Nos. of ROBs/RUBs have been sanctioned in Jaipur Division of North-Western Railway, during last five years.
- (e): At Bandikui, no proposal for construction of ROB/RUB is under consideration.
